

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/30874/2026 ADMLS/3/2026	SPHINX SHIPPING AGENCY S.A.E VS MT UNITY (IMO 9388792)	SOUMYA JYOTI BISWAL VS	// () //
2	D-BLAPL/20629/2026 BLAPL/7116/2026	RAHUL BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /168 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000077/2025
3	D-BLAPL/20632/2026 BLAPL/7117/2026	ASISH KUMAR DIGAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHIRINGIA /124 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000110/2024
4	D-BLAPL/20640/2026 BLAPL/7118/2026	SUKANTA RAUT VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHATRAPUR /72 /2026 A.D.J.,CHATRAPUR(Ganjam) ST/0000169/2026
5	D-BLAPL/20642/2026 BLAPL/7119/2026	SK.SAHID AFRID @ BABU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA PS /61 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000111/2026
6	D-BLAPL/20667/2026 BLAPL/7120/2026	RATANLAL PAIRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND E.O, BALASORE /35 J.M.F.C.,JALESWAR(Baleshwar) CT/0000407/2025
7	D-BLAPL/20677/2026 BLAPL/7121/2026	SATYARANJAN NAYAK @ LULU VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	MANCHESWAR P.S. /43 /2022 A.D.J.,BHUBANESWAR(Khordha) CT/0000146/2022
8	D-BLAPL/15852/2026 BLAPL/7122/2026	SACHIN @ HAREKRUSHNA SUNANI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	DHARUADIHI /17 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000025/2025
9	D-BLAPL/17697/2026 BLAPL/7123/2026	RAJESH KUMAR SAHU VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	G.UDAYAGIRI /15 /2026 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000051/2026
10	D-BLAPL/19368/2026 BLAPL/7124/2026	DHANAJAYA BADAJENA @ DHANANAJAYA BADAJENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /25 /2026 A.D.J.,KHURDA(Khordha) ST/0000103/2026
11	D-BLAPL/19922/2026 BLAPL/7125/2026	BIKASH KUMAR BHATTA VS STATE OF ODISHA	RABINDRA NATH BARIK VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000016/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/20679/2026 BLAPL/7126/2026	UTTAM BHATI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHAWANIPATNA TOWN /249 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA CT/0000541/2026
13	D-BLAPL/20065/2026 BLAPL/7127/2026	SOHAIL KHAN @ SAHIL KHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /572 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR GR/0001034/2026
14	D-BLAPL/20418/2026 BLAPL/7128/2026	ALTAF ILAHI KHAN @ AMAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JATNI P.S. /415 /2021 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000373/2021
15	D-BLAPL/20865/2026 BLAPL/7129/2026	DEEPAK KUMAR DIGAL @ SAMEER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /104 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000085/2025
16	D-BLAPL/20879/2026 BLAPL/7130/2026	SOMABARU BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /144 /2026 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000282/2026
17	D-BLAPL/20495/2026 BLAPL/7131/2026	SOMU NANDA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIRPORT /173 /2026 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000918/2026
18	D-BLAPL/20500/2026 BLAPL/7132/2026	KILLO JINU VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000197/2024
19	D-BLAPL/20598/2026 BLAPL/7133/2026	BHUMANI DEEN BINDUA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /668 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) Spl/0000061/2025
20	D-BLAPL/20607/2026 BLAPL/7134/2026	DEBA PRABHAKAR LOKHANDE VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /671 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anandapur) GR/0001186/2026
21	D-BLAPL/20612/2026 BLAPL/7135/2026	CHUTU @ TAPAN SINGH VS STATE OF ODISHA	SANJAY KUMAR PATTANAIK VS	TANGI /141 /2026 PRESIDING OFFICER, DESIGNATED COURT ST/0000137/2026
22	D-BLAPL/20685/2026 BLAPL/7136/2026	SIMADRI TADINGI VS STATE OF ODISHA	BASANTA KUMAR NANDA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada) 2(B)CC/0000003/2026
23	D-BLAPL/20626/2026	MAMA BARIK @ MAMATA BARIK	ARIJEET MISHRA	KENDRAPARA /139 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7137/2026	VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001247/2026
24	D-BLAPL/20628/2026 BLAPL/7138/2026	RINKU PARICHHA @ GEORGE PARICHHA VS STATE OF ODISHA	SUBHANKAR ROUT VS	SPL.TASK FORCE /2 /2022 DISTRICT & SESSIONS JUDGE,BHUBANESWAR TR/0000043/2022
25	D-BLAPL/20813/2026 BLAPL/7139/2026	RATIKANTA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	DHENKANAL SADAR /242 /2026 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000155/2026
26	D-BLAPL/20890/2026 BLAPL/7140/2026	SAMIR KUMAR MISHRA VS STATE OF ODISHA(VIG.)	GYANA RANJAN MAHAPATRA VS	VIGILANCE PS (BERHAMPUR) /13 /2025 SPECIAL JUDGE (VIG),BERHAMPUR(Ganjam) GR/0000010/2025
27	D-BLAPL/20822/2026 BLAPL/7141/2026	SOBHA CHANDRA SAHU VS STATE OF ODISHA	KIRTAN BADHEI VS	MELCHHAMUNDA /81 /2026 A.D.J.,PADAMPUR(Bargarh) Spl/0000028/2026
28	D-BLAPL/20902/2026 BLAPL/7142/2026	CHANDAN GOCHHAYATA VS STATE OF ODISHA	DEBASIS SAHOO VS	SIMULIA /35 /2026 A.D.J., SORO(Baleshwar) ST/0000204/2026
29	D-BLAPL/20903/2026 BLAPL/7143/2026	KHIRA CHANDRA ROHIDAS VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /225 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001014/2026
30	D-BLAPL/20904/2026 BLAPL/7144/2026	P. AJAYA VS STATE OF ODISHA	LAMBODOR ACHARI VS	ASKA /35 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000925/2026
31	D-BLAPL/20906/2026 BLAPL/7145/2026	SANGITA NAIK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000059/2026
32	D-BLAPL/12791/2026 BLAPL/7146/2026	GANGADHAR KANHAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTAMAL /95 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000113/2026
33	D-BLAPL/17902/2026 BLAPL/7147/2026	DIPUNA BEHERA @ DEEPUNA BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	KHURDA MODEL /483 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000505/2022
34	D-BLAPL/20911/2026 BLAPL/7148/2026	RAJ MALHOTRA VS	JYOTIRMAYA SAHOO VS	BERHAMPUR TOWN /198 /2026 S.D.J.M.,BERHAMPUR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/18062/2026 BLAPL/7149/2026	STATE OF ODISHA GAUTAM KUNDU VS CENTRAL BUREAU OF INVESTIGATION (CBI)	SHIB SHANKAR MOHANTY VS	GR/0001307/2026 / /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000004/2017
36	D-BLAPL/18073/2026 BLAPL/7150/2026	SHIBAMOY DUTTA VS CENTRAL BUREAU OF INVESTIGATION (CBI)	SHIB SHANKAR MOHANTY VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000004/2017
37	D-BLAPL/20787/2026 BLAPL/7151/2026	KRISHNA PRASAD TRIPATHY VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,PURI(Puri) GR/0000674/2026
38	D-BLAPL/20913/2026 BLAPL/7152/2026	NILAMANI JENA VS STATE OF ODISHA	SANJIT MISHRA VS	PIPLI /327 /2026 J.M.F.C.,PIPLI(Puri) GR/0000454/2026
39	D-BLAPL/18681/2026 BLAPL/7153/2026	DURGASI BALEYA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	JARADA /392 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000204/2023
40	D-BLAPL/20694/2026 BLAPL/7154/2026	SAROJ KUMAR PRADHAN @ MANTU VS STATE OF ODISHA	SANJIT MISHRA VS	PIPLI /303 /2025 J.M.F.C.,PIPLI(Puri) GR/0000449/2025
41	D-BLAPL/19397/2026 BLAPL/7155/2026	MILU SINGH VS STATE OF ODISHA	SASWATA PATNAIK VS	BISRA /152 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000229/2024
42	D-BLAPL/20915/2026 BLAPL/7156/2026	BABULA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CAPITAL P.S. /189 /2019 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000372/2019
43	D-BLAPL/20613/2026 BLAPL/7157/2026	SUDARSHAN KHADIA VS STATE OF ODISHA	SK. ZAFARULLA VS	RENGALI /157 /2024 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000004/2025
44	D-BLAPL/20614/2026 BLAPL/7158/2026	SURESH PARABHOI VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	/ /0 J.M.F.C,KOMNA(Nuapada) 2(B)CC/0000003/2026
45	D-BLAPL/20623/2026 BLAPL/7159/2026	ARCHANA BARIK @ LUCKY VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA /139 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001247/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/20918/2026 BLAPL/7160/2026	RATAN @ RATAN YADAV VS STATE OF ODISHA	SARAT KUMAR JENA VS	TITILAGARH /170 /2026 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000027/2026
47	D-BLAPL/20624/2026 BLAPL/7161/2026	NABIN KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /139 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000081/2025
48	D-BLAPL/20625/2026 BLAPL/7162/2026	KAMALA MALLICK VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	KHAJURIPADA /47 /2023 A.D.J,PHULBANI(Kandhamal) ST/0000059/2023
49	D-BLAPL/19582/2026 BLAPL/7163/2026	SAMIR KUMAR BUDA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /115 /2026 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000087/2026
50	D-CMAPL/28217/2026 CMAPL/94/2026	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	RAMESH CHANDRA PRAHARAJ VS	// () //
51	D-CMP/29874/2026 CMP/1138/2026	HEMALATA MOHARANA VS M/S. ESSEN CONSTURCTION	PRASANNA KUMAR RATH VS	// DISTRICT & SESIONS JUDGE,BHUBANE Fao/0000044/2025
52	D-CMP/30530/2026 CMP/1139/2026	KALYANI PRADHAN VS SANDHYA CHAKRAVARTY	GOUTAM CHARAN ROUT VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000155/2008
53	D-CMP/29587/2026 CMP/1140/2026	ORISSA STEVEDORES LTD., CUTTACK VS M/S YASUJA TRANSLOGISTICS LLP, ANGUL	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),ANGUL(Anugul) IA/0000045/2026
54	D-CMP/31500/2026 CMP/1141/2026	ARAKHITA BARIK VS NIRANJAN BEURA	SRINIBASH SATAPATHY VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) Fao/0000029/2025
55	D-CMP/30427/2026 CMP/1142/2026	M/S. PANDA TECHNOLOGY INDIA PVT.LTD., SAMBALPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur EXECUTION CASE/0000065/2020
56	D-CMP/30945/2026 CMP/1143/2026	SARIJAN BIBI VS SAKTIDHAR MANDAL	BIBHU PRASAD DAS VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa IA/0000238/2026
57	D-CMP/33772/2025	PARAMANANDA AICH	ALOK KUMAR MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1144/2026	VS SUJATA SAMAL	VS	CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000133/2024
58	D-CMP/25667/2026	JAJATI ADHIKARI	NIRANJAN LENKA	//
	CMP/1145/2026	VS SUPDT. OF VIGILANCE (G AND A), JEYPORE	VS	CIVIL JUDGE (SD),JEYPORE(Koraput) IA/0000010/2020
59	D-CONTC/27857/2026	NIRANJAN SWAIN	ADV.	//
	CONTC/4076/2026	VS PARESH CHANDRA PATRA, D.E.O., DHENKANAL	VS	0
60	D-CONTC/28743/2026	AKHILENDRA MOHANTY	SALYADV ANIL KUMAR DORA	//
	CONTC/4077/2026	VS TARUNI KANTI DAS, SUPERITENDING ENGINEER, JAGATSINGHPUR IRRIGATION DIVISION	VS	0
61	D-CONTC/28816/2026	RABINDRA PATRA	ADV.	//
	CONTC/4078/2026	VS SUBRAT KUMAR PANDA, IAS	VS	0
62	D-CONTC/30043/2026	DHULESWAR DAS	ADV.	//
	CONTC/4079/2026	VS K.SATISH NAMBU DIRIPAD, D.G., PRASAR BHARATI BROADCASTING CORPORATION OF INDIA, NEW DELHI	VS	0
63	D-CONTC/30048/2026	PRANAB KUMAR SAMAL	ADV.	//
	CONTC/4080/2026	VS CHANCHAL KUMAR, SECY. TO GOVT. OF INDIA, INFORMATION AND BROAD CASTING, NEW DELHI	VS	0
64	D-CONTC/30572/2026	MAHENDRANATH SAHU	NIRANJAN LENKA	//
	CONTC/4081/2026	VS SURYANSI MAYUR VIKAS, I.A.S	VS	0
65	D-CONTC/22658/2026	BINOD KUMAR MOHARANA	ADV	//
	CONTC/4082/2026	VS ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	VS	0
66	D-CONTC/22909/2026	RABINDRANATH SAMANTARY	ADV.	//
	CONTC/4083/2026	VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DIST.MAGISTRATE, CUTTACK	VS	0
67	D-CONTC/22947/2026	PABITRA MOHAN NAYAK	ADV.	//
	CONTC/4084/2026	VS ARAVIND AGRAWAL, IAS	VS	0
68	D-CONTC/25540/2026	SADASHIBA MALIK	ADV	//
	CONTC/4085/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/29362/2026 CONTC/4086/2026	HEMANTA SHARMA, IAS, ADDITIONAL CHIEF SECRETARY HOME DEPTT. SANJAYA KUMAR BARIK VS DEEPAK PADHI, DISTRICT EDUCATION OFFICER, PURI	ADV. VS	// // 0 //
70	D-CONTC/28732/2026 CONTC/4087/2026	PRABHAT RANJAN MOHANTY VS DR. MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
71	D-CONTC/28736/2026 CONTC/4088/2026	SANTOSH KUMAR GOUDA VS DR. MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
72	D-CONTC/25696/2026 CONTC/4089/2026	NIRANJAN SABAT VS DR. DOLAMANI PRADHAN, C.D.M AND P.H.O, MALKANGIRI	ADV. VS	// 0 //
73	D-CONTC/29363/2026 CONTC/4090/2026	MAHENDRA KUMAR NAG VS ASHOK KUMAR BEHERA, OAS(SS)	ADV. VS	// 0 //
74	D-CONTC/31140/2026 CONTC/4091/2026	SURYAKANTA SATAPATHY VS BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //
75	D-CONTC/29031/2026 CONTC/4092/2026	SUJIT KUMAR BAG VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
76	D-CONTC/30147/2026 CONTC/4093/2026	KALU CHARAN BEHERA VS DR. N. THIRUMALA NAIK, SECRETARY TO GOVT, SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// 0 //
77	D-CONTC/30622/2026 CONTC/4094/2026	JAYARAM SAHU VS BIRANCHI NARAYAN PRADHAN, ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
78	D-CONTC/29557/2026 CONTC/4095/2026	MANJU BEHERA VS DR. LALIT KUMAR MEHER, DIRECTOR, VIMSAR, BURLA, SAMBALPUR	ADV. VS	// 0 //
79	D-CONTC/31124/2026 CONTC/4096/2026	DEBIDUTTA MOHANTY VS DEORANJAN KUMAR SINGH, ADDITIONAL CHIEF SECRETARY STEEL AND MINES DEPTT.	JYOTI RANJAN DEO VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/23307/2026 CONTC/4097/2026	SOUDAMINI MISHRA VS DR.MRINALINI DARSHAL, I.A.S	MANOJA KUMAR KHUNTIA VS	// 0 //
81	D-CONTC/26393/2026 CONTC/4098/2026	SANTOSH KUMAR BAGHA VS MANISH AGRAWAL, I.A.S	SATYA RANJAN PATI VS	// 0 //
82	D-CONTC/24558/2026 CONTC/4099/2026	SATYABAN BISHI VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
83	D-CONTC/24561/2026 CONTC/4100/2026	SITARAM BISHI VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
84	D-CONTC/24997/2026 CONTC/4101/2026	SURENDRA NATH SETHI VS S.ASWATHY, IAS	ADV. VS	// 0 //
85	D-CONTC/30978/2026 CONTC/4102/2026	JYOTIRMAYEE RAY VS SIBASHISH PARIDA, TAHASILDAR, JATNI	SOURAV SUMAN BHUYAN VS	// 0 //
86	D-CONTC/30449/2026 CONTC/4103/2026	DILLIP KUMAR BARIK VS RAJARSHI CHAKMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	ADV. VS	// 0 //
87	D-CONTC/26389/2026 CONTC/4104/2026	SUBASH CHANDRA TRIPATHY VS MADHUSMITA GIRI,B.E.O., BASUDEVPUR	ADV. VS	// 0 //
88	D-CONTC/27806/2026 CONTC/4105/2026	PRASANTA KUMAR SWAIN VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
89	D-CONTC/27803/2026 CONTC/4106/2026	SUDAM CH PANDA VS ARABINDA KUMAR PADHEE ADDITIONAL CHIEF SECRETARY, GOVERNMENT OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
90	D-CONTC/28417/2026 CONTC/4107/2026	RAJKISHORE PARIDA VS DR.ARABINDA KUMAR PADHEE, IAS	ADV. VS	// 0 //
91	D-CONTC/30332/2026	BISHNU PRASAD SATPATHY	SUBHENDU KUMAR DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4108/2026	VS DEVADUTTA PRADHAN, TAHASILDAR ,CUTTACK SADAR	VS	() //
92	D-CONTC/27814/2026 CONTC/4109/2026	MALAYA RANJAN PATTNAIK VS ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// ()
93	D-CONTC/28176/2026 CONTC/4110/2026	MAHESWAR SAHOO VS DR. NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// ()
94	D-CONTC/29676/2026 CONTC/4111/2026	RAMESH CHANDRA MISHRA VS SANJAY KUMAR SINGH, IAS	ADV. VS	// ()
95	D-CONTC/31490/2026 CONTC/4112/2026	RADHA SHARMA VS SONALI PATTNAIK, O.A.S.	LAXMI SHARMA VS	// ()
96	D-CONTC/31828/2026 CONTC/4113/2026	ANUPAMA GOUDA VS DR. MAHESH PANDA, DIRECTOR OF HEALTH,BHUBANESWAR	BUDHIRAM DAS VS	// ()
97	D-CRLA/15333/2026 CRLA/598/2026	RANJAN NAYAK@RANJAN MALLICK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /234 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000089/2024
98	D-CRLA/15851/2026 CRLA/599/2026	RAJA@PRAKASH PARIDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /448 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000018/2026
99	D-CRLA/19890/2026 CRLA/600/2026	LAXMIDHAR@ LAKSHMIDHAR MAHAKUD VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NAYAKOT /56 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000037/2025
100	D-CRLA/11871/2026 CRLA/601/2026	SMRUTI RANJAN MUDULI@LIKU VS STATE OF ODISHA	SANJIT MISHRA VS	NAUGAON /213 /2024 AD-HOC A.D.J.(FTSC),JAGATSINGHPUR Spl/0000080/2024
101	D-CRLA/16742/2026 CRLA/602/2026	SITARAM MEHER VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BOLANGIR TOWN /662 /2024 PO,SPL. COURT SC,ST(POA)ACT, BALAJI Spl/0000043/2024
102	D-CRLA/12191/2026 CRLA/603/2026	SARADHARANI JENA VS	BIKRAM KESHARI RAJ VS	LALBAG /195 /2022 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMA/20048/2026 CRLMA/76/2026	STATE OF ODISHA JOGESH KUMAR MISHRA VS BINOD KUMAR GIRI	SAROJ KUMAR DASH VS	ST/0000043/2023 / /0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000042/2014
104	D-CRLMC/19555/2026 CRLMC/2228/2026	JASABANTA BEHERA @ YASHOBANTA VS STATE OF ODISHA	SUSIL KUMAR PATTHNAIK VS	BONAI /40 /2019 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sun ST/0000058/2024
105	D-CRLMC/39905/2025 CRLMC/2229/2026	PADMINI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /510 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000633/2025
106	D-CRLMC/40611/2025 CRLMC/2230/2026	SHIBA NARAYAN PRADHAN VS STATE OF ORISSA	ARUN KUMAR BEHERA VS	JALESWAR /329 /2023 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000193/2023
107	D-CRLMC/17802/2026 CRLMC/2231/2026	TAPAS KUMAR DASH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	CHANDUA /99 /2023 AD-HOC A.D.J.(FTSC),BARIPADA(Mayur ST/0000029/2026
108	D-CRLMC/18314/2026 CRLMC/2232/2026	RITAN ROUL @ RITARANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NAIKANI-DIHI /190 /2021 ASST.SESSION JUDGE,BASUDEVPUR(B ST/0000016/2022
109	D-CRLMC/18452/2026 CRLMC/2233/2026	PINKI KUMARI PANDA VS STATE OF ODISHA	ASHOK DAS VS	MAHILA (BERHAMPUR) /96 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001352/2025
110	D-CRLMC/19048/2026 CRLMC/2234/2026	SANU KUSHWALA VS STATE OF ODISHA	DURGA PRASAD JENA VS	CHAMAKHANDI /111 /2026 J.M.F.C.,CHATRAPUR(Ganjam) GR/0000336/2026
111	D-CRLMC/19199/2026 CRLMC/2235/2026	TILOTTAMA PRADHAN VS STATE OF ODISHA	SANTOSH SAHOO VS	JAGATPUR /288 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000671/2025
112	D-CRLMC/19520/2026 CRLMC/2236/2026	MUKESH KUMAR THACKER VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000042/2025
113	D-CRLMC/19976/2026 CRLMC/2237/2026	LUCKY@PURUSOTAMA ROUT VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BANKI /245 /2017 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000116/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/20128/2026 CRLMC/2238/2026	SAMBHUNATH GHANA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	KOIDA /73 /2006 ASST. SESSIONS JUDGE,BONAI(Sundarg ST/0000235/2011
115	D-CRLMC/20520/2026 CRLMC/2239/2026	LOHIT KUMAR MANGARAJ@TULU MANGARAJ VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BERHAMPUR TOWN /283 /2022 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP Spl/0000084/2022
116	D-CRLMC/21000/2026 CRLMC/2240/2026	AMULYA KUMAR PANDA SECURITY AGENCY VS STATE OF ODISHA	KALPATARU KHUNTIA VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000388/2015
117	D-CRLMC/19541/2026 CRLMC/2241/2026	ADITYA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /436 /2023 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000561/2023
118	D-CRLMC/19835/2026 CRLMC/2242/2026	ASHEEM RAJ PARIDA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIMAPADA /100 /2015 J.M.F.C.,NIMAPARA(Puri) GR/0000344/2015
119	D-CRLMC/19982/2026 CRLMC/2243/2026	SURA MOHAN BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KEONJHAR TOWN /31 /2000 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(I GR/0000188/2000
120	D-CRLMC/20771/2026 CRLMC/2244/2026	SIKANDAR ALI KHAN @ SIKANDAR ALLI KHAN VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	TIGIRIA /294 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000287/2024
121	D-CRLMC/20924/2026 CRLMC/2245/2026	FALCON MARINE EXPORTS LTD., BBSR VS ASST. REGISTRAR OF COMPANIES CUM ASST. OFFICIAL LIQUIDATOR, ODISHA	SATYA SMRUTI MOHANTY VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(C)CC/0000001/2018
122	D-CRLMC/18019/2026 CRLMC/2246/2026	DIPA SINGH VS STATE OF ODISHA	SASWATA PATTNAIK VS	SONEPUR /342 /2024 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000022/2024
123	D-CRLMP/668/2026 CRLMP/892/2026	SUMANTA KUMAR PRUSETH VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	/ / () //
124	D-CRLMP/20491/2026 CRLMP/893/2026	NIRUPAMA DAS VS STATE OF ODISHA	SAMAPIKA MISHRA VS	/ /0 () //
125	D-CRLMP/20636/2026	RINKI MALIK	ASHOK KUMAR SAHOO	MARSHAGHAI /381 /2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/894/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/20827/2026 CRLMP/895/2026	JITU MAHANANDA VS THE STATE OF ODISHA	SURAJ MOHANTY VS	SAMBALPUR TOWN /385 /2025 () //
127	D-CRLREV/18638/2026 CRLREV/468/2026	HEMANTA DALAL VS GAJALAXMI SALES AND CONSTRUCTION	ANJAN KUMAR BISWAL VS	// A.D.J.,BARIPADA(Mayurbhanj) CRA/0000015/2025
128	D-EXP/22279/2026 EXP/76/2026	SHASANKA SEKHAR PODH VS BHASKAR JYOTI SARMA, I.A.S.	BANSHIDHAR SATAPATHY VS	// () //
129	D-FAO/31676/2026 FAO/837/2026	BISWAMBAR SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000469/2015
130	D-ITA/30746/2026 ITA/8/2026	PCIT BHUBANESWAR VS BAIJAYANTI MEHER	SUBASH CHANDRA MOHANTY,SR.S.C VS	// () //
131	D-ITA/30131/2026 ITA/9/2026	NEW HOPE SOCIETY, HILLPATNA BRAMHAPUR VS INCOME TAX OFFICER, BRAMHAPUR	ANINDYA KUMAR MISHRA VS	// INCOME TAX APPEALATE TRIBUNAL,C ITA/0000044/2026
132	D-LAA/31065/2026 LAA/83/2026	SPECIAL LAND ACQUISITION OFFICER ANANDPUR BARRAGE PROJECT,SALAPADA,KEONJHAR VS MURALIDHAR SAHOO	SWAYAMBHU MISHRA,ASC VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000212/2023
133	D-LAA/31061/2026 LAA/84/2026	SPECIAL LAND ACQUISITION OFFICER ,KEONJHAR VS RAJKISHORE BEHERA	SWAYAMBHU MISHRA, ASC VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000211/2023
134	D-LAA/31094/2026 LAA/85/2026	THE SPECIAL LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT ,SALAPADA,ANANDPUR VS AMARSINGH MAJHI	SANJAY KUMAR DATTNAIK,A.G.A VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada LA/0000054/2021
135	D-MACA/27286/2026 MACA/664/2026	THE MANAGER (LEGAL)TP HUBS ,THE ORIENTAL INSURANCE COMPANY LTD., KHORDA VS PRAKASH PATRA	SRINIDHANANDA NAYAK VS	// 6TH MACT, NIMAPARA(Puri) Mac/0000008/2021
136	D-MACA/30469/2026 MACA/665/2026	M/S. NATIONAL INSURANCE COMPANY LTD.,MANGALABAG, CUTTACK VS	PRAKASH KUMAR MOHANTY VS	// II MACT,CUTTACK(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/29021/2026 MACA/666/2026	NAGENDRA KUMAR PRADHAN MANAGER, ORIENTAL INSURANCE CO.LTD.,T.P.HUB SAMBALPUR VS JAHNABI SABAR	PRASANTA KUMAR MAHALI VS	Mac/0000746/2020 // 1ST M.A.C.T., BHAWANIPATNA(Kalahan Mac/0000045/2023
138	D-MATA/31049/2026 MATA/232/2026	JYOTIRMAYEE PARIDA @ JYOTREEMAYEE PARIDA VS SURAJKANTA PATALSINGH	DEEPAK RANJAN SUNDARAY VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000011/2024
139	D-MATA/30703/2026 MATA/233/2026	SAGARIKA BEHERA VS TAPAS KUMAR BEHERA	SURYAKANTA DWIBEDI VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000095/2024
140	D-MATA/8334/2026 MATA/234/2026	PADMALLOCHAN NATH VS MAMATA NATH	ASIT KUMAR OTTA VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000006/2018
141	D-MSA/23122/2026 MSA/36/2026	M/S SANJAY INFRASTRUCTURE DEVELOPMENT PVT. LTD.,BALASORE VS ODISHA REAL ESTATE APPELLATE TRIBUNAL(OREAT),BBSR	SILABHADRA SASTRY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000149/2023
142	D-RPFAM/12067/2026 RPFAM/184/2026	KALPANA SAHU VS BHAKTA PRAHALLAD@MUKTI SAHU	SUSHANTA KUMAR JOSHI VS	// JUDGE,FAMILY COURT,BALANGIR(Bal CMC/0000039/2022
143	D-RPFAM/30801/2026 RPFAM/185/2026	ABADYA PRADHAN VS KABITA PRADHAN	RAMESH CHANDRA MAHARANA VS	// JUDGE,FAMILY COURT,PHULBANI(Kan Crp/0000015/2026
144	D-RPFAM/38787/2025 RPFAM/186/2026	PRADEEPTA KUMAR ROUT VS JAMUNA NAYAK	ADYASIDHI MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000120/2023
145	D-RSA/22484/2026 RSA/343/2026	ANUPAMA GARANAYAK VS PRADIPTAMAYEE GARANAYAK	MANOJ KUMAR PANDA VS	// A.D.J.,TALCHER(Anugul) RFA/0000020/2014
146	D-SAO/21811/2026 SAO/23/2026	DUSHASAN BEHERA VS KAILASH BEHERA	SUKANTA KUMAR NAYAK VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000016/2006
147	D-TRPCRL/21274/2026 TRPCRL/56/2026	DHIREN SAHOO VS ROJINA SAHOO	MANOJ KUMAR MOHANTY VS	//0 S.D.J.M.,JAJPUR(Jajapur) DV M.C./0000248/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/26908/2026 WA/954/2026	REGISTRAR, UTKAL UNIVERSITY,KHURDA VS PRAFULLA KUMAR BARIK	TARANANDA PATTANAYAK VS	// 0 //
149	D-WA/18520/2026 WA/955/2026	REGIONAL DIRECTOR, CENTRAL BOARD OF SECONDARY EDUCATION, BHUBANESWAR VS DIBYANSH SAHU	TARANANDA PATTANAYAK VS	// 0 //
150	D-WA/26875/2026 WA/956/2026	REGISTRAR, UTKAL UNIVERSITY, BBSR VS JUDHISTIR SAHOO	TARANANDA PATTANAYAK VS	// 0 //
151	D-WA/26848/2026 WA/957/2026	REGISTRAR,UTKAL UNIVERSITY,BHUBANESWAR VS ANANTA KUMAR NAYAK	TARANANDA PATTANAYAK VS	// 0 //
152	D-WA/28244/2026 WA/958/2026	DIRECTOR GENERAL OF POLICE , ORISSA CUTTACK VS ROHIT KUMAR SAHU	DEBASIS TRIPATHY,A.G.A VS	// 0 //
153	D-WA/28402/2026 WA/959/2026	STATE OF ODISHA VS PRAMOD KUMAR BEHERA	AISHWARYA DASH,A.S.C VS	// 0 //
154	D-WA/30391/2026 WA/960/2026	STATE OF ODISHA VS LALIT MOHAN BISWAL	ARABINDA TRIPATHY,A.G.A VS	// 0 //
155	D-WP(C)/30433/2026 WP(C)/21698/2026	DAMODAR JENA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
156	D-WP(C)/30438/2026 WP(C)/21699/2026	MANAGING COMMITTEE OF PARBATI U.P(ME) SCHOOL, KEONJHAR VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
157	D-WP(C)/30774/2026 WP(C)/21700/2026	SATYABRATA SAMAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
158	D-WP(C)/30517/2026 WP(C)/21701/2026	JAGANNATH SETHI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
159	D-WP(C)/30511/2026	SARASWATI SETHY	SAMAPIKA MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21702/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/30789/2026 WP(C)/21703/2026	CHITTARANJAN MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
161	D-WP(C)/30881/2026 WP(C)/21704/2026	M/S RAJESH PARIDA, BHUBANESWAR VS THE ASSISTANT COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //
162	D-WP(C)/29097/2026 WP(C)/21705/2026	LAXMIDHAR SAHANI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
163	D-WP(C)/30917/2026 WP(C)/21706/2026	SESHADEV SAHU VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUBODH KUMAR MOHANTY VS	// 0 //
164	D-WP(C)/31208/2026 WP(C)/21707/2026	SANTANU KUMAR BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
165	D-WP(C)/30919/2026 WP(C)/21708/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
166	D-WP(C)/30579/2026 WP(C)/21709/2026	SURYA KANTA SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
167	D-WP(C)/29119/2026 WP(C)/21710/2026	RAGHUNATH SAHOO VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
168	D-WP(C)/31438/2026 WP(C)/21711/2026	ARYAPRIDE HOTEL AND CONVENTION PVT.LTD, BHUBANESWAR VS NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
169	D-WP(C)/31378/2026 WP(C)/21712/2026	BIRANCHI NARAYAN PANDA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
170	D-WP(C)/30787/2026 WP(C)/21713/2026	CHITTARANJAN MOHANTY VS	MANOJ KUMAR PANDA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/30583/2026 WP(C)/21714/2026	STATE OF ODISHA MANORANJAN PATRA VS	KRUSHNA CHANDRA RATH VS	// // 0
172	D-WP(C)/30446/2026 WP(C)/21715/2026	STATE OF ODISHA SANKARSAN MOHANTA VS	JAYASHREE BISWAL VS	// // 0
173	D-WP(C)/31288/2026 WP(C)/21716/2026	STATE OF ODISHA PURNA CHANDRA PATI VS	KUMAR PRAJWAL VS	// // 0
174	D-WP(C)/30705/2026 WP(C)/21717/2026	STATE OF ODISHA SUSANTA MALLICK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
175	D-WP(C)/31321/2026 WP(C)/21718/2026	STATE OF ODISHA M/S PRIME SURVEILLANCE AGENCY PRIVATE LIMITED, MAYURBHANJ VS	AVIJIT PATNAIK VS	// // 0
176	D-WP(C)/31349/2026 WP(C)/21719/2026	M/S GUPTA POWER INFRASTRUCTURE LIMITED, BHUBANESWAR M/S.INDIAN METALS AND FERRO ALLOYS LTD., (IMFA), BHUBANESWAR VS	SATYA SMRUTI MOHANTY VS	// // 0
177	D-WP(C)/30707/2026 WP(C)/21720/2026	STATE OF ODISHA LALITA JANI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
178	D-WP(C)/30448/2026 WP(C)/21721/2026	STATE OF ODISHA SURESH KUMAR SAHU VS	JAYASHREE BISWAL VS	// // 0
179	D-WP(C)/31432/2026 WP(C)/21722/2026	STATE OF ODISHA BUDHANATH SWAIN VS	SWOYAM PRABHU JENA VS	// // 0
180	D-WP(C)/31325/2026 WP(C)/21723/2026	STATE OF ODISHA M/S.BB ENTERPRISES, PURI VS	SAILAZA NANDAN DAS VS	// // 0
181	D-WP(C)/30459/2026 WP(C)/21724/2026	RESERVE BANK OF INDIA, MUMBAI MANAGING COMMITTEE OF KALIKA U.P.(ME) SHIKSHYANIKETAN TOTAPADA, KHURDA VS	KRISHNA SHREE BISWAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/30559/2026 WP(C)/21725/2026	NARENDRA KUMAR SETHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
183	D-WP(C)/31510/2026 WP(C)/21726/2026	DILLIP KUMAR MOHANTA VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
184	D-WP(C)/30466/2026 WP(C)/21727/2026	MANAGING COMMITTEE OF SENDHASAR U.P.(ME) DHENKANAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
185	D-WP(C)/31357/2026 WP(C)/21728/2026	BAHADAJHOLA SWAJALDHARA USERS COMMITTEE, NAYAGARH VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
186	D-WP(C)/30571/2026 WP(C)/21729/2026	CHITTA RANJAN BEHURA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
187	D-WP(C)/30568/2026 WP(C)/21730/2026	M/S.CHANDRABHAGA HANDICRAFTS PRODUCER COMPANY LTD., PURI VS THE COMMISSIONER, CT AND GST ODISHA, CUTTACK	SIDHARTH SHANKAR PADHY VS	// 0 //
188	D-WP(C)/30368/2026 WP(C)/21731/2026	BARGARH COLLEGE OF NURSING, BARGARH VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
189	D-WP(C)/30575/2026 WP(C)/21732/2026	MANORANJAN BISWAL VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
190	D-WP(C)/30578/2026 WP(C)/21733/2026	ARUN KUMAR MISHRA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
191	D-WP(C)/30710/2026 WP(C)/21734/2026	RANJAN KUMAR SETHY VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
192	D-WP(C)/30177/2026 WP(C)/21735/2026	PITAMBAR MISHRA VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
193	D-WP(C)/30892/2026	SARAT CHANDRA SAHANI	SANJIB KUMAR RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21736/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29032/2026	AKSHYA KUMAR DAS	SOUBHAGYA KUMAR DASH	//
	WP(C)/21737/2026	VS STATE OF ODISHA	VS	0 //
195	D-WP(C)/31435/2026	DHANESWAR MEHER	PABITRA KUMAR NAYAK	//
	WP(C)/21738/2026	VS STATE OF ODISHA	VS	0 //
196	D-WP(C)/30896/2026	ARJUN BARIK	RABINDRANATH BARIK	//
	WP(C)/21739/2026	VS STATE OF ODISHA	VS	0 //
197	D-WP(C)/31459/2026	RAMESH CHANDRA PANDA	MANAS PATI	//
	WP(C)/21740/2026	VS STATE OF ODISHA	VS	0 //
198	D-WP(C)/31028/2026	NAROTTAM ROUT	ATUL TRIPATHY	//
	WP(C)/21741/2026	VS COLLECTOR AND DIST MAGISTRATE, ANGUL	VS	0 //
199	D-WP(C)/30903/2026	CHITARANJAN JENA	SANJIB KUMAR RATH	//
	WP(C)/21742/2026	VS STATE OF ODISHA	VS	0 //
200	D-WP(C)/29920/2026	GAYATREE SWAMY	JITENDRA KUMAR MISHRA (2)	//
	WP(C)/21743/2026	VS STATE OF ODISHA	VS	0 //
201	D-WP(C)/31104/2026	MANOJ NAHAK	PITAMBAR BEHERA	//
	WP(C)/21744/2026	VS STATE OF ODISHA	VS	0 //
202	D-WP(C)/30937/2026	SURENDRA PRASAD SAHOO	JAGAJIBAN PRADHAN	//
	WP(C)/21745/2026	VS STATE OF ODISHA	VS	0 //
203	D-WP(C)/30915/2026	BENUDHAR SAHU	SUBODH KUMAR MOHANTY	//
	WP(C)/21746/2026	VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	VS	0 //
204	D-WP(C)/30550/2026	SUDARSHAN BAGH	ABHAYA KUMAR SHARMA	//
	WP(C)/21747/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/31441/2026 WP(C)/21748/2026	THE ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, SAMBALPUR JOSEPH PRADHAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0 //
206	D-WP(C)/30918/2026 WP(C)/21749/2026	ABHIMANYU SAHU VS COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	SUBODH KUMAR MOHANTY VS	// 0 //
207	D-WP(C)/31275/2026 WP(C)/21750/2026	LAMBODAR BEHERA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
208	D-WP(C)/31445/2026 WP(C)/21751/2026	SHYAMLAL BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
209	D-WP(C)/29521/2026 WP(C)/21752/2026	PRATAP KUMAR DAS VS ODISHA GRAMEEN BANK, BHUBANESWAR	SUDARSAN BEHERA VS	// 0 //
210	D-WP(C)/31433/2026 WP(C)/21753/2026	BIDULATA SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
211	D-WP(C)/30563/2026 WP(C)/21754/2026	KABITA SAHOO VS STATE OF ODISHA	SAMIR KUMAR MISHRA,SR.ADV. VS	// 0 //
212	D-WP(C)/31449/2026 WP(C)/21755/2026	DEEPTI LAKRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
213	D-WP(C)/31389/2026 WP(C)/21756/2026	PANDIT NILAKANTHA UTKAL ACADEMY COLLEGE (DEGREE), CHATRAPUR VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
214	D-WP(C)/30674/2026 WP(C)/21757/2026	RAMAKANTA PARIDA VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
215	D-WP(C)/31451/2026 WP(C)/21758/2026	JAGAMOHAN SIDAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/31453/2026 WP(C)/21759/2026	ALKHEN BARA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
217	D-WP(C)/31397/2026 WP(C)/21760/2026	JNYANENDRA KUMAR JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
218	D-WP(C)/29997/2026 WP(C)/21761/2026	RENUKA MISHRA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
219	D-WP(C)/30976/2026 WP(C)/21762/2026	ANIL KUMBHAR VS UNION OF INDIA	SANDEEP RAJ PANDA VS	// 0 //
220	D-WP(C)/29485/2026 WP(C)/21763/2026	BHAGYADHAR CHAMPATRAY VS STATE OF ODISHA	RAMAKANTA PANDA VS	// 0 //
221	D-WP(C)/30791/2026 WP(C)/21764/2026	SUBHADRA NAIK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
222	D-WP(C)/31089/2026 WP(C)/21765/2026	PRASANNA KUMAR SATAPATHY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
223	D-WP(C)/30792/2026 WP(C)/21766/2026	PRATIMA NAIK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
224	D-WP(C)/31482/2026 WP(C)/21767/2026	MADANMOHAN MOHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
225	D-WP(C)/28808/2026 WP(C)/21768/2026	TULSA @ TULASI ROUT VS THE AUTHORIZED OFFICER, REGIONAL OFFICE, BHUBANESWAR, BANK OF BARODA	KARUNAKAR GAYA VS	// 0 //
226	D-WP(C)/30856/2026 WP(C)/21769/2026	SWAMI PRASAD PANDEY VS UNION OF INDIA	ATUL TRIPATHY VS	// 0 //
227	D-WP(C)/30191/2026	AKSHAYA KUMAR GUIN	PABITRA KUMAR NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21770/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/31443/2026	SAROJ ROHIDAS	PABITRA KUMAR NAYAK	//
	WP(C)/21771/2026	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/30799/2026	NIRMALA BHAGAT	BUDHIRAM DAS	//
	WP(C)/21772/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/31098/2026	MAMATA PUJAHARI	TUSHAR KANTA NAYAK	//
	WP(C)/21773/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/29460/2026	DILLIP KUMAR PARIJA	BIREN SANKAR TRIPATHY	//
	WP(C)/21774/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/30794/2026	KUNTI DEI	BUDHIRAM DAS	//
	WP(C)/21775/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/30676/2026	PRABODH KUMAR MOHANTY	MANOJA KUMAR KHUNTIA	//
	WP(C)/21776/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/29458/2026	JANMAJAY MOHALIK	SIDDHARTH GOUTAM DAS	//
	WP(C)/21777/2026	VS STATE OF ORISSA	VS	0 //
235	D-WP(C)/30257/2026	PANDAB BEHERA	BIBEKANANDA MAHAPATRA	//
	WP(C)/21778/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/29038/2026	MAHASWETA PATRA	PITAMBAR PANDA	//
	WP(C)/21779/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/28097/2026	DR.DURGADATTA JANI	RAMDAS ACHARY	//
	WP(C)/21780/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/25906/2026	LOCHANI SAHOO	AMIYA KUMAR CHHATOI	//
	WP(C)/21781/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/29423/2026 WP(C)/21782/2026	STATE OF ODISHA PINKI BUDEK VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// // 0 //
240	D-WP(C)/12521/2026 WP(C)/21783/2026	JANAKI KUMARI BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
241	D-WP(C)/30686/2026 WP(C)/21784/2026	MANAGING COMMITTEE OF MANDARI U.P.(M.E) SCHOOL, BALESWAR VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
242	D-WP(C)/25910/2026 WP(C)/21785/2026	NAYANA PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
243	D-WP(C)/31398/2026 WP(C)/21786/2026	SIBA PRASAD PATNAIK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
244	D-WP(C)/30690/2026 WP(C)/21787/2026	RAJENDRA KUMAR TRIPATHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
245	D-WP(C)/31583/2026 WP(C)/21788/2026	ALAKA BINDHANI VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
246	D-WP(C)/25908/2026 WP(C)/21789/2026	AJAY KUMAR RAY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
247	D-WP(C)/12540/2026 WP(C)/21790/2026	BISWARANJAN MOHARANA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
248	D-WP(C)/30650/2026 WP(C)/21791/2026	CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD, CHENNAI VS BRANCH MANAGER BANK OF BARODA, BALASORE	NALINI KANTA DASH VS	// 0 //
249	D-WP(C)/30765/2026 WP(C)/21792/2026	M/S SAINIIK INTEGRATED AND SECURITY PVT.LTD, KHORDHA VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/30813/2026 WP(C)/21793/2026	RAMA NAIK VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
251	D-WP(C)/25912/2026 WP(C)/21794/2026	BHASKAR BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
252	D-WP(C)/29422/2026 WP(C)/21795/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
253	D-WP(C)/30651/2026 WP(C)/21796/2026	BANK OF INDIA, NIMPUR BRANCH, JAGATPUR, CUTTACK VS DEBTS RECOVERY TRIBUNAL, CUTTACK	MANOJ KUMAR MISHRA VS	// 0 //
254	D-WP(C)/31489/2026 WP(C)/21797/2026	KANDURU PATRA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
255	D-WP(C)/25913/2026 WP(C)/21798/2026	BINODA KUMAR PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
256	D-WP(C)/22512/2026 WP(C)/21799/2026	SUMITA DAS VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
257	D-WP(C)/29416/2026 WP(C)/21800/2026	AYUSH JOSHI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
258	D-WP(C)/28089/2026 WP(C)/21801/2026	MANAGING COMMITTEE OF TARAKABEDA, KUMURISINGH HIGH SCHOOL, DHENKANAL VS STATE OF ODISHA	ANUSHREE BISWAL VS	// 0 //
259	D-WP(C)/31491/2026 WP(C)/21802/2026	M/S CROCHET INDUSTRIES PVT. LTD., GANJAM VS UCO BANK, BHUBANESWAR	UMA CHARAN MISHRA VS	// 0 //
260	D-WP(C)/31485/2026 WP(C)/21803/2026	LIPISHREE SWAIN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
261	D-WP(C)/31910/2026	BHAGYALAXMI PADHAN	AVIJIT MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21804/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/26457/2026 WP(C)/21805/2026	ADWAITA PRASAD SAHOO VS STATE INFORMATION COMMISSIONER ODISHA BHUBANESWAR, KHURDA	RAJU KUMAR SATPATHY VS	// 0 //
263	D-WP(C)/31493/2026 WP(C)/21806/2026	MANAGING COMMITTEE, JALASARPUR HIGH SCHOOL, JALASARPUR VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
264	D-WP(C)/29413/2026 WP(C)/21807/2026	RABINDRA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
265	D-WP(C)/31467/2026 WP(C)/21808/2026	ABHIJIT KUMAR PATRA VS MANAGING DIRECTOR, TATA CAPITAL LTD., BHUBANESWAR	BRAJA MOHAN SARANGI VS	// 0 //
266	D-WP(C)/31913/2026 WP(C)/21809/2026	AMARENDRA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
267	D-WP(C)/28026/2026 WP(C)/21810/2026	JOY GOPAL KHANDELWAL VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
268	D-WP(C)/28378/2026 WP(C)/21811/2026	M/S.KRISHIK INFRASTRUCTURE DEVELOPERS PVT. LTD., BHUBANESWAR VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	MANAS RANJAN PRADHAN VS	// 0 //
269	D-WP(C)/31476/2026 WP(C)/21812/2026	ARJUN KATHIA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
270	D-WP(C)/31336/2026 WP(C)/21813/2026	M/S SLR CONSTRUCTION PRIVATE LIMITED, JHARSUGUDA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	ABHAY KHANDELWAL VS	// 0 //
271	D-WP(C)/31623/2026 WP(C)/21814/2026	PRADIP PATEL VS STATE OF ODISHA	CHITTA RANJAN MISHRA VS	// 0 //
272	D-WP(C)/31470/2026 WP(C)/21815/2026	SUCHITRA DASH VS	NIRVAYA KUMAR SAMANTRAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/31356/2026 WP(C)/21816/2026	ADDITIONAL CHIEF SECRETARY TO GOVERNMENT, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, BHUBANESWAR JYOTIRMAYA PATEL VS STATE OF ODISHA	 PRAKASH KUMAR ROUT VS 	 // // 0 //
274	D-WP(C)/28385/2026 WP(C)/21817/2026	M/S. SWAPNESWAR COLLEGE OF NURSING (UNDER SHREERAM EDUCATIONAL TRUST), KANAKHAL VS STATE OF ODISHA	 VS 	 // 0 //
275	D-WP(C)/30679/2026 WP(C)/21818/2026	JADUMANI SAHOO VS STATE OF ODISHA	 MANOJA KUMAR KHUNTIA VS 	 // 0 //
276	D-WP(C)/30312/2026 WP(C)/21819/2026	ARABINDA PANDAB VS STATE OF ODISHA	 MAHENDRA KUMAR SAHOO VS 	 // 0 //
277	D-WP(C)/28781/2026 WP(C)/21820/2026	M/S AGRAWAL DISTRIBUTORS VS STATE OF ODISHA	 DHANANJAYA MUND VS 	 // 0 //
278	D-WP(C)/31267/2026 WP(C)/21821/2026	MANAGING COMMITTEE OF SINGHASWAR DEV U P SCHOOL, KHORDHA VS STATE OF ODISHA	 JAYASHREE BISWAL VS 	 // 0 //
279	D-WP(C)/30811/2026 WP(C)/21822/2026	SHESA DEBA NAIK VS STATE OF ODISHA	 BUDHIRAM DAS VS 	 // 0 //
280	D-WP(C)/28833/2026 WP(C)/21823/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	 PRONOY MOHANTY VS 	 // 0 //
281	D-WP(C)/30313/2026 WP(C)/21824/2026	BISHNU PRASAD RATH VS STATE OF ODISHA	 MAHENDRA KUMAR SAHOO VS 	 // 0 //
282	D-WP(C)/28839/2026 WP(C)/21825/2026	BIJAYA KUMAR DAS VS STATE OF ODISHA	 PRONOY MOHANTY VS 	 // 0 //
283	D-WP(C)/30822/2026 WP(C)/21826/2026	BANSHIDHAR SAHOO VS STATE OF ODISHA	 SANGRAM JENA VS 	 // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/31334/2026 WP(C)/21827/2026	SUJATA PATEL VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
285	D-WP(C)/31456/2026 WP(C)/21828/2026	SAILABALA NAIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
286	D-WP(C)/30646/2026 WP(C)/21829/2026	JAGABANDHU SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
287	D-WP(C)/29709/2026 WP(C)/21830/2026	SRI SRI RAGHUNATH JEW BIJE, BHADRAK VS ADDITIONAL ASSISTANT COMMISSIONER OF ENDOWMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
288	D-WP(C)/31187/2026 WP(C)/21831/2026	BHAGIRATHI MALLICK VS STATE OF ODISHA	PRADEEP KUMAR KHUNTIA VS	// 0 //
289	D-WP(C)/31430/2026 WP(C)/21832/2026	CREATIVE JENUS NURSING SCHOOL, KENDRAPARA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
290	D-WP(C)/29726/2026 WP(C)/21833/2026	BINOD KUMAR MOHANTY VS PRINCIPAL SECRETARY TO GOVT.GENERAL ADMINISTARTION AND PUBLIC GRIEVANCES DEPT.,BHUBANESWAR	HARI KRUSHNA PANIGRAHI VS	// 0 //
291	D-WP(C)/30259/2026 WP(C)/21834/2026	BIRANCHI NARAYAN SAMAL VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //
292	D-WP(C)/26104/2026 WP(C)/21835/2026	SISIR KUMAR ROUT VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
293	D-WP(C)/29908/2026 WP(C)/21836/2026	DURYODHAN SWAIN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
294	D-WP(C)/31130/2026 WP(C)/21837/2026	KAHNU CHARAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
295	D-WP(C)/31649/2026	PURI SARASWATI INSTITUTE OF MEDICAL SCIENCE, KHURDA	SUBHANKAR ROUT	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21838/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/30023/2026	SARAT MAJHI	ASUTOSH ROUT	//
	WP(C)/21839/2026	VS STATE OF ODISHA	VS	0 //
297	D-WP(C)/31388/2026	ARUN KUMAR PARIDA	AMIYA KUMAR CHHATOI	//
	WP(C)/21840/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/30393/2026	KAPILASH COLLEGE OF NURSING, DHENKANAL	SRINIBASH SATAPATHY	//
	WP(C)/21841/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/29910/2026	SRIBASCHA SAMAL	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/21842/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/31622/2026	PURI SARASWATI INSTITUTE OF MEDICAL SCIENCE, KHURDA	SUBHANKAR ROUT	//
	WP(C)/21843/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/31869/2026	SUBHASIS PADHI	SURYAKANTA PALAI	//
	WP(C)/21844/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/31632/2026	PRADEEP KUMAR PANDA	SUBHADUTTA ROUTRAY	//
	WP(C)/21845/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/31890/2026	ROHITA PATEL	MANOJA KUMAR KHUNTIA	//
	WP(C)/21846/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/31900/2026	SAILABALA SAHOO	SURYAKANTA DWIBEDI	//
	WP(C)/21847/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/31633/2026	MAA TARINI COLLEGE OF NURSING, KEONJHAR	SUBHANKAR ROUT	//
	WP(C)/21848/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/31891/2026	KISHOR GOUDA	MANOJA KUMAR KHUNTIA	//
	WP(C)/21849/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/31437/2026 WP(C)/21850/2026	STATE OF ODISHA SARATHI ROHIDAS VS	PABITRA KUMAR NAYAK VS	// // 0
308	D-WP(C)/27672/2026 WP(C)/21851/2026	STATE OF ODISHA KADAMBINI DEI VS	ABINASH ROUTRAY VS	// // 0
309	D-WP(C)/30455/2026 WP(C)/21852/2026	STATE OF ODISHA MANAGING COMMITTEE OF DOLIA GOBARI U.P.(ME) SCHOOL, DHENKANAL VS	JAYASHREE BISWAL VS	// // 0
310	D-WP(C)/30685/2026 WP(C)/21853/2026	STATE OF ODISHA RABINDRANATH KHUNTIA VS	MANOJA KUMAR KHUNTIA VS	// // 0
311	D-WP(C)/30508/2026 WP(C)/21854/2026	STATE OF ODISHA NIRUPAMA KAR VS	PRASANNA KUMAR BEHERA VS	// // 0
312	D-WP(C)/31562/2026 WP(C)/21855/2026	COMMISSIONER CUM CHAIRMAN, STA, CHANDINI CHOWK, CUTTACK UDAYBHANU NAYAK VS	ARIJEET MISHRA VS	// // 0
313	D-WP(C)/31723/2026 WP(C)/21856/2026	STATE OF ODISHA PADMALAYA SATPATHY VS	SURYAKANTA DWIBEDI VS	// // 0
314	D-WP(C)/31743/2026 WP(C)/21857/2026	STATE OF ODISHA SOURAV SAGAR SAMAL VS	SUBHADUTTA ROUTRAY VS	// // 0
315	D-WP(C)/30634/2026 WP(C)/21858/2026	STATE OF ODISHA GOVINDA CHANDRA BISOI VS	BIJAYA KUMAR SAHOO VS	// // 0
316	D-WP(C)/28959/2026 WP(C)/21859/2026	STATE OF ODISHA DUSMANTA MOHANTA VS	AUROBINDA SAHOO VS	// // 0
317	D-WP(C)/31760/2026 WP(C)/21860/2026	STATE OF ODISHA SABYASACHI BISWAL VS	SURYAKANTA DWIBEDI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/31774/2026 WP(C)/21861/2026	PURNA CHANDRA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
319	D-WP(C)/31756/2026 WP(C)/21862/2026	BHIMASEN BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
320	D-WP(C)/31785/2026 WP(C)/21863/2026	BARINDRA MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
321	D-WP(C)/30687/2026 WP(C)/21864/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
322	D-WP(C)/31713/2026 WP(C)/21865/2026	KESAB PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
323	D-WP(C)/31938/2026 WP(C)/21866/2026	BRAHMANANDA ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
324	D-WP(C)/30890/2026 WP(C)/21867/2026	PABITRA MOHAN MOHARANA VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
325	D-WP(C)/31214/2026 WP(C)/21868/2026	SABITA MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
326	D-WP(C)/31640/2026 WP(C)/21869/2026	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, CUTTACK VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
327	D-WP(C)/31780/2026 WP(C)/21870/2026	DASHARATHA MALLIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
328	D-WP(C)/30891/2026 WP(C)/21871/2026	SHIBA PRASAD DASH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
329	D-WP(C)/31422/2026	PRAMILA BEHERA	BIJAYA KUMAR BEHERA 1	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21872/2026	VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/31653/2026	SUSANT KUMAR BISOYI	SANGRAM JENA	//
	WP(C)/21873/2026	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/31745/2026	MANORANJAN BABU	SURYAKANTA DWIBEDI	//
	WP(C)/21874/2026	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/29351/2026	ARABINDA BAG	MADHUMITA PANDA	//
	WP(C)/21875/2026	VS	VS	0
		UNION OF INDIA		//
333	D-WP(C)/31206/2026	SHARAT MAHANTA	LALITENDU BHUYAN	//
	WP(C)/21876/2026	VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR		//
334	D-WP(C)/31452/2026	MINATI SENAPATI	DR.PURUSOTTAM CHULI	//
	WP(C)/21877/2026	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/31160/2026	HARIHARA PANDA	KUNAL KUMAR SWAIN	//
	WP(C)/21878/2026	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/28893/2026	JYOTIBHUSAN BARIK	AMITABH MISHRA	//
	WP(C)/21879/2026	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/31935/2026	RAJASHREE DAS	DEEPALI MAHAPATRA	//
	WP(C)/21880/2026	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/31274/2026	SADHANAN PATRA	LAXMIKANTA MOHANTY	//
	WP(C)/21881/2026	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/31892/2026	M/S SAIKRUPA COAL SUPPLIER, ANGUL	ASIT KUMAR DASH	//
	WP(C)/21882/2026	VS	VS	0
		MAHANADI COALFIELDS LIMITED, SAMBALPUR		//
340	D-WP(C)/29391/2026	JAYANTA KUMAR MOHANTA	DHANESWAR BEHERA	//
	WP(C)/21883/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/31025/2026 WP(C)/21884/2026	STATE OF ODISHA SUBHASINI PARIDA VS	LAXMIKANTA MOHANTY VS	// // 0
342	D-WP(C)/30664/2026 WP(C)/21885/2026	STATE OF ORISSA AMULYA KUMAR JENA VS	SUPRITI KAR VS	// // 0
343	D-WP(C)/31639/2026 WP(C)/21886/2026	STATE OF ODISHA PRUTHWI ACADEMY OF MARTIAL ARTS AND SPORTS, BHUBANESWAR VS	AMIT PRASAD BOSE VS	// // 0
344	D-WP(C)/31483/2026 WP(C)/21887/2026	STATE OF ODISHA MURALIDHAR SANKHUA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
345	D-WP(C)/31273/2026 WP(C)/21888/2026	REVENUE SUKADEV SWAIN VS	LAXMIKANTA MOHANTY VS	// // 0
346	D-WP(C)/30894/2026 WP(C)/21889/2026	STATE OF ODISHA SUDARSAN DAS VS	RABINDRANATH BARIK VS	// // 0
347	D-WP(C)/31413/2026 WP(C)/21890/2026	STATE OF ODISHA PRASANNA KUMAR MOHAPATRA VS	SAIBRATA RATH VS	// // 0
348	D-WP(C)/31225/2026 WP(C)/21891/2026	STATE OF ODISHA M.C.OF CHANDILI HIGH SCHOOL, KORAPUT VS	MAHENDRA KUMAR SAHOO VS	// // 0
349	D-WP(C)/31707/2026 WP(C)/21892/2026	STATE OF ODISHA FAKIRA KHAMARI VS	SURYAKANTA DWIBEDI VS	// // 0
350	D-WP(C)/31578/2026 WP(C)/21893/2026	STATE OF ODISHA DR.RAJENDRA NARAYAN SAHU VS	BIDYADHAR MANSING VS	// // 0
351	D-WP(C)/30893/2026 WP(C)/21894/2026	STATE OF ODISHA PRAFULLA KUMAR MAHARANA VS	DIPTIREKHA NANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/31535/2026 WP(C)/21895/2026	AMAR DALAI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
353	D-WP(C)/30629/2026 WP(C)/21896/2026	CHIRANJIB BEHERA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	// 0 //
354	D-WP(C)/31030/2026 WP(C)/21897/2026	PRAKASH CHANDRA TAHAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
355	D-WP(C)/31541/2026 WP(C)/21898/2026	SAROJ KUMAR SETHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
356	D-WP(C)/31269/2026 WP(C)/21899/2026	MANOJA KUMAR SWAIN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
357	D-WP(C)/30895/2026 WP(C)/21900/2026	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
358	D-WP(C)/31909/2026 WP(C)/21901/2026	SHYAM NARAYAN PANDEY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
359	D-WP(C)/28872/2026 WP(C)/21902/2026	PURNIMA JANI VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
360	D-WP(C)/31387/2026 WP(C)/21903/2026	M/S.ALFA PROJECTS AND SERVICES(P)LTD., BHUBANESWAR VS ODISHA AGRO INDUSTRIES CORPORATION LTD., BHUBANESWAR	SIDHARTH SHANKAR PADHY VS	// 0 //
361	D-WP(C)/31917/2026 WP(C)/21904/2026	NRUSINGH CHARAN ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
362	D-WP(C)/30897/2026 WP(C)/21905/2026	MANOJ KUMAR GUMANSINGH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
363	D-WP(C)/31316/2026	SANDEEP DAS	BIKRAM SENAPATI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21906/2026	VS STATE INFORMATION COMMISSIONER ODISHA ,BHUBANRESWAR	VS	0 //
364	D-WP(C)/30901/2026 WP(C)/21907/2026	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
365	D-WP(C)/31102/2026 WP(C)/21908/2026	YASHALAXMI PAIKARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
366	D-WP(C)/31241/2026 WP(C)/21909/2026	RAJASHREE NAYAK VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //
367	D-WP(C)/31027/2026 WP(C)/21910/2026	SUDAMA BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
368	D-WP(C)/31736/2026 WP(C)/21911/2026	SHRADDHAKAR NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
369	D-WP(C)/31700/2026 WP(C)/21912/2026	SURENDRA MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
370	D-WP(C)/31717/2026 WP(C)/21913/2026	AKRURA CHARAN DANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
371	D-WP(C)/30440/2026 WP(C)/21914/2026	MANTU SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
372	D-WP(C)/31842/2026 WP(C)/21915/2026	BRAJA KISHORE SUMANTA PATTANAIAK VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
373	D-WP(C)/31992/2026 WP(C)/21916/2026	SARASWATI NAYAK VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
374	D-WP(C)/30331/2026 WP(C)/21917/2026	BHASKAR DHALA VS	LAXMIKANTA MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/31677/2026 WP(C)/21918/2026	STATE OF ODISHA BASUDEV RATHA VS	SURYAKANTA DWIBEDI VS	// // 0
376	D-WP(C)/31752/2026 WP(C)/21919/2026	STATE OF ODISHA PARAMANANDA MENDULI VS	SURYAKANTA DWIBEDI VS	// // 0
377	D-WP(C)/26192/2026 WP(C)/21920/2026	STATE OF ODISHA TRILOCHAN MAHATO VS	KRISHNA CHANDRA SAHU VS	// // 0
378	D-WP(C)/30652/2026 WP(C)/21921/2026	STATE OF ODISHA MANAGING COMMITTEE OF HINGULA VIDYAPITHA, JAJPUR VS	DURGESH NARAYAN RATH VS	// // 0
379	D-WP(C)/31668/2026 WP(C)/21922/2026	STATE OF ODISHA SRIDHARA KHETI VS	SURYAKANTA DWIBEDI VS	// // 0
380	D-WP(C)/31370/2026 WP(C)/21923/2026	STATE OF ODISHA RAJKISHORE SAHOO VS	AJAYA KUMAR TRIPATHY VS	// // 0
381	D-WP(C)/31742/2026 WP(C)/21924/2026	STATE OF ODISHA BHAGIRATHI NAYAK VS	SURYAKANTA DWIBEDI VS	// // 0
382	D-WP(C)/31220/2026 WP(C)/21925/2026	STATE OF ODISHA M.C.OF L.N.HIGH SCHOOL, KEONJHAR VS	MAHENDRA KUMAR SAHOO VS	// // 0
383	D-WP(C)/31127/2026 WP(C)/21926/2026	STATE OF ODISHA AJAYA KUMAR DAS VS	DEEPAK KU SAHOO VS	// // 0
384	D-WP(C)/31815/2026 WP(C)/21927/2026	STATE OF ODISHA RAMA KRUSHNA SENA VS	MANOJ KUMAR PATI VS	// // 0
385	D-WP(C)/31681/2026 WP(C)/21928/2026	INSPECTOR GENERAL OF REGISTRATION, ODISHA, CUTTACK GIRIJA SHANKAR PRADHAN VS	SURYAKANTA DWIBEDI VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/31155/2026 WP(C)/21929/2026	RAMESH CHANDRA BANDIA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //
387	D-ABLAPL/18853/2026 ABLAPL/8245/2026	PURNA CHANDRA MUDULI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	RANPUR /179 /2026 () //
388	D-ABLAPL/18980/2026 ABLAPL/8246/2026	SANTOSH GAJENDRA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	INFOCITY PS /460 /2026 () //
389	D-ABLAPL/18573/2026 ABLAPL/8247/2026	SANSARI DALEI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ITAMATI /208 /2026 () //
390	D-ABLAPL/18779/2026 ABLAPL/8248/2026	NIKITA PARIDA VS STATE OF ODISHA	PRATIK DASH VS	ANANTPUR /138 /2026 () //
391	D-ABLAPL/19877/2026 ABLAPL/8249/2026	DILLIPA KUMAR PRADHAN @ DILLIP PRADHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	PHIRINGIA /123 /2026 () //
392	D-ABLAPL/19167/2026 ABLAPL/8250/2026	CHAKA NAYAN PADHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /57 /2026 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000090/2026
393	D-ABLAPL/20530/2026 ABLAPL/8251/2026	SHABAJ KHAN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BHADRAK TOWN /261 /2021 () //
394	D-ABLAPL/20532/2026 ABLAPL/8252/2026	JANAKI BISOYI VS STATE OF ODISHA	RAMDAS ACHARY VS	CAPITAL P.S. /302 /2026 () //
395	D-ABLAPL/19578/2026 ABLAPL/8253/2026	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	JAGADIP SAHOO VS	/ /0 () //
396	D-ABLAPL/19825/2026 ABLAPL/8254/2026	CHAKRADHARA BARIK @ CHAKARA BARIK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	ODAGAON /141 /2026 () //
397	D-ABLAPL/20680/2026	DILIP RANA	SURYAKANTA DWIBEDI	TITILAGARH /426 /2021

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8255/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/20682/2026 ABLAPL/8256/2026	EJABUL SAHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KASAFAL MARINE /34 /2026 () //
399	D-ABLAPL/19658/2026 ABLAPL/8257/2026	MANASI SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /240 /2026 () //
400	D-ABLAPL/20689/2026 ABLAPL/8258/2026	SUBAS PRAMANIK VS STATE OF ODISHA	GOVINDA CHANDRA DAS VS	JALESWAR /398 /2026 () //
401	D-ABLAPL/20691/2026 ABLAPL/8259/2026	DEBANANDA PRADHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHANDARIPOKHARI /14 /2026 () //
402	D-ABLAPL/20701/2026 ABLAPL/8260/2026	BYOMAKESH SENAPATI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	MANCHESWAR P.S. /26 /2019 () //
403	D-ABLAPL/19736/2026 ABLAPL/8261/2026	TUSAR @ TUSHAR KHUNTIA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BRAMHA BARADA /120 /2026 () //
404	D-ABLAPL/20864/2026 ABLAPL/8262/2026	CHAITANYA SWAIN @ CHAITANA SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /194 /2026 () //
405	D-ABLAPL/19799/2026 ABLAPL/8263/2026	SEEMA SETHI @ SIMA SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CAPITAL P.S. /412 /2026 () //
406	D-ABLAPL/20702/2026 ABLAPL/8264/2026	UTTAM AGRAWAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	BARGARH /307 /2026 () //
407	D-ABLAPL/20853/2026 ABLAPL/8265/2026	ASISH BANCHUA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /189 /2026 () //
408	D-ABLAPL/19509/2026 ABLAPL/8266/2026	NABAKISHORE MOHANTA @ NABA KISHORE MAHANTA VS	SURYAKANTA DWIBEDI VS	Bamapada (Industrial Area) /204 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/20481/2026 ABLAPL/8267/2026	STATE OF ODISHA MANGESH MALLICK @ MEGHA @ MUNGESH VS	SATYA NARAYAN MISHRA 4 VS	// BODEN /32 /2025 ()
410	D-ABLAPL/20858/2026 ABLAPL/8268/2026	STATE OF ODISHA NIMAIN CHARAN DASH VS	HRUDANANDA MOHAPATRA VS	// BALANGA /176 /2026 ()
411	D-ABLAPL/19767/2026 ABLAPL/8269/2026	STATE OF ODISHA KEDARNATH PALAI VS	SATYA RANJAN MOHAPATRA VS	// BENTKAR (42 MOUZA) UPD CUTTACK ()
412	D-ABLAPL/20223/2026 ABLAPL/8270/2026	STATE OF ODISHA PRALAYA LAHAJAL VS	JNYANANANDA PANDA VS	// DHARAMGARH /231 /2026 ()
413	D-ABLAPL/20538/2026 ABLAPL/8271/2026	STATE OF ODISHA MANOJ KUMAR BARIK VS	DEEPAK GOCHHAYAT VS	// DHAMNAGAR /200 /2026 ()
414	D-ABLAPL/20862/2026 ABLAPL/8272/2026	STATE OF ODISHA RAMAKANTA BEHERA VS	KHUSBU PANIGRAHI VS	// S.D.J.M.,BHADRAK(Bhadrak) 2(A)CC/0000451/2026
415	D-ABLAPL/20484/2026 ABLAPL/8273/2026	STATE OF ODISHA RAJANI NAYAK VS	PRAMOD KUMAR JENA VS	CHANDIPUR /135 /2026 ()
416	D-ABLAPL/20543/2026 ABLAPL/8274/2026	STATE OF ODISHA SK. NAJIR HUSSEN VS	LALITENDU BHUYAN VS	// TELKOI /188 /2026 ()
417	D-ABLAPL/20368/2026 ABLAPL/8275/2026	STATE OF ODISHA DEEPAK NAIK VS	SAILABALA JENA VS	// NARASINGHPUR /131 /2026 ()
418	D-ABLAPL/20544/2026 ABLAPL/8276/2026	STATE OF ODISHA RAKESH KUMAR GOUDA VS	LAXMINARAYAN RAYATSINGH VS	// BOLANGIR TOWN /319 /2026 ()
419	D-ABLAPL/20888/2026 ABLAPL/8277/2026	STATE OF ODISHA MANOJ KUMAR PATRA VS	SIDHARTHA MISHRA VS	// CHANDRASEKHARPUR /662 /2026 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/20889/2026 ABLAPL/8278/2026	SATYANARAYAN MISHRA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	SUNDARGARH TOWN /256 /2026 () //
421	D-ABLAPL/18966/2026 ABLAPL/8279/2026	SUVAKANTA BEHERA VS STATE OF ODISHA	SATYAJEET ROUT VS	RAJKANIKI /80 /2026 () //
422	D-ABLAPL/20496/2026 ABLAPL/8280/2026	BADI @ TILU @ GOURA SAGARIA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MATHILI /61 /2021 () //
423	D-ABLAPL/20502/2026 ABLAPL/8281/2026	SANURJYA GOUDA VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /30 /2026 () //
424	D-ABLAPL/20545/2026 ABLAPL/8282/2026	SIBA SWAIN @ SIBA PRASAD SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BADAGADA /231 /2026 () //
425	D-ABLAPL/20556/2026 ABLAPL/8283/2026	HAREKRUSHNA DASH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	TARBHA /192 /2026 () //
426	D-ABLAPL/20568/2026 ABLAPL/8284/2026	MANJIT SINGH VS STATE OF ODISHA	BIKRAM KESHARI SAHU VS	NAYAPALLI P.S. /119 /2026 () //
427	D-ABLAPL/20818/2026 ABLAPL/8285/2026	VICKY KUMAR MODI VS STATE OF ODISHA	DEVASHIS PANDA VS	RAGHUNATHPALI /459 /2025 () //
428	D-ABLAPL/20620/2026 ABLAPL/8286/2026	ADITYA PRASAD BISOYI VS STATE OF ODISHA	RAMDAS ACHARY VS	CAPITAL P.S. /302 /2026 () //
429	D-ABLAPL/20507/2026 ABLAPL/8287/2026	RAJESH KUMAR MAHANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY 2(A)CC/0000132/2026
430	D-ABLAPL/20621/2026 ABLAPL/8288/2026	SUKANTA KUMAR BISOYI VS STATE OF ODISHA	RAMDAS ACHARY VS	CAPITAL P.S. /302 /2026 () //
431	D-ABLAPL/20510/2026	LITU @ SIDHESWAR MALIK	JAJATI KESHARI KHUNTIA	Bamapada (Industrial Area) /193 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8289/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/20512/2026 ABLAPL/8290/2026	BIRENDRA PANDA VS STATE OF ODISHA	SIDDHARTH PRIYADARSAN VS	MAHILA P.S.(BBSR) /226 /2026 () //
433	D-ABLAPL/20516/2026 ABLAPL/8291/2026	MIR NEJAMUDDIN VS STATE OF ODISHA	MOHAMMED RIAZ VS	CYBER CRIME AND ECONOMIC OFFEN () //
434	D-ABLAPL/19002/2026 ABLAPL/8292/2026	BHANJAN @ MAHENDRA MUDULI VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	RANPUR /179 /2026 () //
435	D-ABLAPL/20831/2026 ABLAPL/8293/2026	SK. WASIM @ SK. ABDUL WASIM VS STATE OF ODISHA	SUSAMPAD HOTA VS	DARGHA BAZAR /63 /2026 () //
436	D-ABLAPL/20833/2026 ABLAPL/8294/2026	JEEBAN PARIDA VS STATE OF ODISHA	GOKULANANDA PADHI VS	/ /0 () //
437	D-ABLAPL/20665/2026 ABLAPL/8295/2026	G. SIBA PRASAD RAO VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	GOSANINUAGAM /123 /2013 () //
438	D-ABLAPL/20587/2026 ABLAPL/8296/2026	SUKANTA BHARIMAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /142 /2026 () //
439	D-ABLAPL/20589/2026 ABLAPL/8297/2026	NIRANJAN NAYAK @ NAIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /24 /2026 () //
440	D-ABLAPL/20834/2026 ABLAPL/8298/2026	ASHOK KUMAR BHOI @ ASHOK BHOI VS STATE OF ODISHA	SK. KALIM UDDIN VS	NIMAPADA /15 /1999 () //
441	D-ABLAPL/20319/2026 ABLAPL/8299/2026	INDRAJIT SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /568 /2026 () //
442	D-ABLAPL/20838/2026 ABLAPL/8300/2026	JHALA @ ANIL BEHERA VS	MANORANJAN DAS VS	HINDOL /198 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :14/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/20731/2026 ABLAPL/8301/2026	STATE OF ODISHA SURATH NAYAK VS	BIBEKANANDA BHOL VS	// TIRTOL /281 /2026 ()
444	D-ABLAPL/20212/2026 ABLAPL/8302/2026	STATE OF ODISHA KISAN SAHU VS	JNYANANANDA PANDA VS	// MUDANPUR RAMPUR /168 /2026 ()
445	D-ABLAPL/20842/2026 ABLAPL/8303/2026	STATE OF ODISHA PITABAS BEHERA VS	SUSANTA KUMAR BARAL VS	// ATHGARH /163 /2026 ()
446	D-ABLAPL/20666/2026 ABLAPL/8304/2026	STATE OF ODISHA MANAS RANJAN RATH VS	SIDHARTHA SANKAR RAY (2) VS	// RAGHUNATHPALI /406 /2026 ()
447	D-ABLAPL/20851/2026 ABLAPL/8305/2026	STATE OF ODISHA CHINMAYA NAYAK VS	KURESH PRASAD DASH VS	// BELLAGUNTHA /224 /2026 ()
448	D-ABLAPL/20220/2026 ABLAPL/8306/2026	STATE OF ODISHA GARUDA NAIK VS	JNYANANANDA PANDA VS	// LANJIGARH /56 /2026 ()
449	D-ABLAPL/20852/2026 ABLAPL/8307/2026	STATE OF ODISHA P. NARESH @ NARESH PONTURU VS	DIBYA JYOTI SAHOO VS	// RAYAGADA TOWN /241 /2026 ()
450	D-ABLAPL/20874/2026 ABLAPL/8308/2026	STATE OF ODISHA GUDU SAHOO VS	HRUDANANDA MOHAPATRA VS	// DHENKANAL SADAR /548 /2026 ()
451	D-ABLAPL/19651/2026 ABLAPL/8309/2026	STATE OF ODISHA SANTOSH SAMANTRAY VS	RAGHUNATH DASMOHAPATRA VS	// BANKI /299 /2026 ()
452	D-ABLAPL/20887/2026 ABLAPL/8310/2026	STATE OF ODISHA TRILOCHAN MOHAPATRA VS STATE OF ODISHA	PRINCE PATNAIK VS	// BRAHMAGIRI /287 /2026 () //